

हवाई अड्डों पर खान-पान व्यवस्था
का पुनरीक्षण

4279. श्री तारिक अन्वर : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) केटरसं एसोसिएशन की ओर से कोई ऐसा ज्ञापन अथवा पत्र प्राप्त हुआ है जिसमें हवाई-अड्डों पर खान-पान व्यवस्था सम्बन्धी नीति का पुनरीक्षण करने की मांग की गई है;

(ख) यदि हां, तो उसमें उल्लिखित मुख्य मांगें क्या हैं;

(ग) क्या उन मांगों के कार्यान्वयन से सरकार को वित्तीय लाभ होने की आशा है; और

(घ) यदि हां, तो इस सम्बन्ध में सरकार द्वारा क्या निर्णय लिए जाने की सम्भावना है और कब तक ?

पर्यटन और नागर विमानन मन्त्री (श्री अनन्त प्रसाद शर्मा) : (क) जी, हां ।

(ख) ज्ञापन का मुख्य प्वायंट यह है कि खानपान लाइसेंस वर्तमान खानपान प्रणाली के अनुसार 3 वर्ष की बजाय 5 वर्ष के लिए मंजूर किये जाएं ।

(ग) जी, नहीं ।

(घ) प्रश्न नहीं उठता ।

Advance Increment to Section Officers

4280. SHRI CHANDRADEO PRASAD VERMA : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 5411 on 26th March,

1982 regarding advance increments to Section Officers and state :

(a) whether any decision has so far been taken to grant two advance increments to the Section Officers and also upgrade Section Officers in Central Secretariat as Class I Officers;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay and since when it is pending ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) : (a) to (c). It has not been possible for the Government to accede to the request of granting two advance increments to Section Officers. As regards the upgradation of the post of Section Officer in the Central Secretariat as Group 'A', a demand was raised by the Staff Side in October, 1977 in the Departmental Council of the Department of Personnel and Administrative Reforms. This proposal is being considered as a part of the demand made by the Staff Side for reviewing the cadre structure of Central Secretariat Service. This aspect of the matter requires detailed examination.

Bonus for Workers of Meteorological Workshop Union

4281. SHRI S. B. PATIL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) how many workers are there in the Meteorological Workshops, Pune;

(b) whether their Union (India Meteorological Workshop Union-Branch Pune) has represented to Government for payment of bonus last year;

(c) whether Government are aware of dissatisfaction among these workers for not getting benefit of bonus, when other Central Government employees in P & T, Defence Production, etc. are getting the same since long;

(d) if so, what steps Government have taken or intend to take in the matter; and

(e) what approximately will be the total amount of bonus at the rate of 8.33 per cent ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) : (a) 196

(b) and (c). Yes, Sir.

(d) The question of payment of bonus to workers of Workshop is under examination of Government.

(e) Rs. 1,33,500/- (Approx).

Note : (i) Figures under (e) have been arrived at the rate of 8.33% on total emoluments of the workers in Meteorological Workshops, Pune.

Quota of Janata Cloth for States

4282. DR. SARADISH ROY : Will the Minister of COMMERCE be pleased to state :

(a) what is the quota of janata cloth of the States during the last five years ; State-wise and year-wise; and

(b) quantum of cloth so far released to the States during the above mentioned period, State-wise and year-wise ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) (a) Till 1980-81, no quota was fixed for janata production in the States. From 1981-82, each State is being given a quota based on its production performance of the previous year and the entitlement of the State on the basis of population. A statement showing State quota is annexed (Statement I).

(b) Generally janata cloth is produced by and consumed within the State. Statement showing production of janata cloth from the inception of the scheme to 1981-82 is enclosed (Statement II).

Statement-I

STATE-WISE ALLOCATION OF JANATA CLOTH

(Qty. in million sq. metres)

State	Target of production 1981-82
Andhra Pradesh	37.50
Karnataka	12.00
Kerala	3.00
Pondicherry	0.03
Tamil Nadu	37.00
Madhya Pradesh	13.00
Uttar Pradesh	101.00
Bihar	20.00
Orissa	16.00
West Bengal	28.00
Gujarat	3.00
Maharashtra	47.00
Tripura	2.00
Assam	5.00
Rajasthan	0.47
Total	325.00